

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 309**  
**(IB)-894(ND)2019**  
**IA/3541/2020**

**IN THE MATTER OF:**

**Ram Niwas & Sons**

... **Applicant/Petitioner**

**Versus**

**M/s. Palm Developers Pvt. Ltd.**

... **Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 16.10.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ,  
HON'BLE MEMBER (J)**

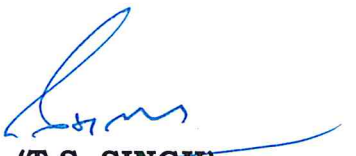
**SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENTS:**

**Mr. Arvind Kumar, for IRP, Mr. Atul Sharma, Mr. Kamal Gupta, Ms. Arveena Sharma, Advs. for R-2 & R-3, Mr. Angad Verma, Mr. Prashant Kumar, Advs. for R-1, Mr. U.N Singh, for Greater Noida Authority.**

**ORDER**

Renotify this case on 09.11.2020.

  
**(T.S. SINGH)**  
**COURT OFFICER**